
Usha India Ltd. Vs Indian Bank And Ors.

Miscellaneous Appeal No. 231 Of 2009

Court: Debts Recovery Appellate Tribunal, Delhi

Date of Decision: Dec. 2, 2010

Acts Referred:

Debts Recovery Tribunal (Procedure) Rules, 1993 " Rule 7

Citation: (2011) 2 BC 184

Hon'ble Judges: J.M. Malik, J

Bench: Single Bench

Final Decision: Dismissed

Judgement